

Date: August 07, 2025

Minutes of the Pre-Bid Meeting – Controlled demolition including disposal of unserviceable materials and giving credit (value in terms of money) for taking away the materials having scrap/salvage value from the buildings (G+3 floors) (Flat no. 193 to 224) and scooter parking area in residential colony of Reserve Bank of India situated at Digha, Patna

The <u>captioned tender</u> was published on July 25, 2025 through RBI website (<u>www.rbi.org.in</u>). In this connection, a 'Pre-Bid Meeting' for the captioned tender was conducted as per schedule at **12:00 Noon on August 01, 2025** in Estate Department, Second Floor, Reserve Bank of India, Patna. In this regard, Minutes of the Meeting is issued as per below details.

The following staff members of RBI and intending bidders were present during the prebid meeting:

(i) List of participants on behalf of RBI

SI.	Name	Designation
No		
1.	Shri Sanjeev Kumar	Deputy General Manager
2.	Shri Manoj Kumar	Assistant General Manager (Tech-Civil)
3.	Shri Pankaj Kumar Sahu	Manager
4.	Shri Mayank Raj	Assistant Manager

(ii) List of representatives of the intended company / firm

SI.	Name of the representative	Name of the firm / company
No		
1.	Shri Santosh Kumar Sinha	M/s J S Construction
2.	Shri Jai Kumar Sharma	M/s Jai Kumar
3.	Shri Kamlesh Kumar Niraj	M/s Infra Solution
4.	Shri Pradeep Kumar Gupta	M/s Pradeep Kumar Gupta

(iii) Queries discussed in the meeting and clarifications/comments thereof given by the Bank:

SI.	Queries	Clarifications/Comments
No		
1.	Whether debris generated from	It was clarified that the debris may be removed
	the work may be removed after	after all the demolition work is completed.
	all the demolition work is	However, the Bank may advise to remove on
	completed?	regular interval for smooth conduct of demolition
		work.
2.	How much structure below the	It was clarified that, item no-1 of Part II of the
	foundation will have to be	tender may be referred for the same in this regard.
	demolished?	Further, it was reiterated that complete demolition
		work for the mentioned site should be done using
		latest technology, machineries, tools etc.

Addendum

<u>'Treasure Trove:</u> Should any treasure, fossils, minerals, or works of art of a queried interest be found while carrying out the works, the contractor shall give immediate notice to the Bank of any such discovery and shall hand over such find to the Bank.'

Please Note:

- a) This minute of pre-bid meeting shall form the part of bid document / Agreement.
- b) Rest of the Terms and conditions and specifications of bid document shall continue to remain same.
- c) The above amendments / clarifications are issued for the information for all the intending bidders.
- d) The submission of application by the firm shall be construed to be in conformity to the bid document and amendments / clarifications given above.
- e) Please contact Estate Department, Patna for any clarification.

Regional Director Reserve Bank of India Patna